

# SUPREME COURT OF INDIA

(GRANT NO.65)

## Statement of Receipts and Disbursements for the year 2014-15

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Apr, 2014	Copy upto Apr, 2013	% Variation
	<b><u>Receipts</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Receipts</b>			
	Tax Revenue	1.24	0.88	40.91
	Non-Tax Revenue	0.51	0.48	6.25
	Grants-in-aid & contribution			
	<b>Capital Receipts</b>			
	Recovery of Loans	0.03	0.04	-25.00
	Other Non- DebtCapital Receipts			
	Public Debt			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	22.08	8.63	155.85
<b>A</b>	<b>Total Receipts</b>	<b>23.86</b>	<b>10.03</b>	<b>137.89</b>
	<b><u>Disbursements</u></b>			
	<b>Consolidated Fund of India</b>			
	<b>Revenue Expenditure</b>			
	Plan			
	Non-Plan	20.89	17.48	19.51
	<b>Capital Expenditure</b>			
	Plan			
	Non-Plan			
	<b>Loans &amp; Advances</b>			
	Plan			
	Non-Plan			
	<b>Contingency Fund</b>			
	<b>Public Account</b>	22.12	8.37	164.28
<b>B</b>	<b>Total Disbursements</b>	<b>43.01</b>	<b>25.85</b>	<b>66.38</b>
<b>C</b>	<b>Net Cash Flow (A-B)</b>	<b>-19.15</b>	<b>-15.82</b>	

**Copy-Corresponding figure for Previous Year**

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Accounts officer

# SUPREME COURT OF INDIA

## Statement of Receipts for the year (2014-15)

*(Rupees in Crores)*

S.No.	Major / Minor Head	Collection Upto Apr, 2014	Coppo upto Apr, 2013	% Growth
	<b><u>Revenue Receipts</u></b>			
1	0021-Taxes other than Corp.Tax	1.24	0.88	40.91
2	0049-Interest Receipts	0.04	0.03	33.33
3	0059-Public Works	0.16	0.14	14.29
4	0070-Other Administrative Service	0.01	0.06	-83.33
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.18	0.14	28.57
6	0210-Medical and Public Health	0.07	0.07	0.00
7	0216-Housing	0.05	0.05	0.00
	<b><u>Capital Receipts</u></b>			
1	7610-Loans & Advances to Govt. Servants	0.03	0.04	-25.00
	<b><u>Total:</u></b>	<b>1.78</b>	<b>1.41</b>	<b>26.24</b>

*Copy-Corresponding figure for Previous Year*

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

ACCOUNTS OFFICER

## SUPREME COURT OF INDIA

### Scheme Wise Statement of Expenditure for the year (2014-15)

*(Rupees in Crore)*

S.No.		B.E. 2014-15			Actual Exp upto -Apr, 2014			Coppo upto Apr, 2013		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	<b>Grant No.65</b>									
	Supreme Court of India		134.36	134.36		19.75	19.75		16.83	16.83
<b><i>COPPY- Corresponding figure for Previous year</i></b>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

ACCOUNTS OFFICER